





Insolvency and Bankruptcy Board of India in association with Indira Gandhi National Open University (IGNOU) organises

Live Session on the topic

"IBC framework as envisaged by the BLRC"
by Dr. T. K. Viswanathan
Former Chairman, Bankruptcy Law Reforms Committee (BLRC)

On Doordarshan Gyandarshan TV Channel

29th December, 2021; between 15.00 – 16.00 hrs (Repeat Telecast – 20.00 – 21.00 hrs)

With a view to facilitate manifold increase in the reach of the Board's advocacy initiative, IBBI has signed a MoU with Indira Gandhi National Open University (IGNOU), for collaboration in utilising the tele-lecturing facilities of IGNOU Gyandarshan Channel to telecast Awareness Programmes through distance learning mode. The initiative provides seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC.

Gyandarshan Channel Nos.

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For any further information/clarification, please write to: workshop.ip@ibbi.gov.in